

FORM A

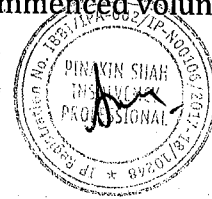
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VSN PAN PRODUCTS LIMITED

1.	Name of Corporate Person	VSN PAN PRODUCTS LIMITED
2.	Date of incorporation of corporate Person	19/07/2016
3.	Authority under which corporate person is incorporated / registered	Registrar Of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identification Number of corporate person	U36990KA2016PLC095106
5.	Address of the registered office and principal office (if any) of corporate person	05, Ground Floor, Krishna Complex, Madhugiri Road, Antharasanahalli, Arakere Post, Tumkur, KA 572106 IN
6.	Liquidation commencement date of corporate debtor	01/01/2021
7.	Name, address, email address and the registration number of the liquidator	Name: Mr. Pinakin Surendra Shah, Address: A/201 Siddhi Vinayak Towers, B/H DCP Office, Next to Kataria House, off S.G. Highway, Makaraba , Ahmedabad-380051, Gujarat, Email: pinakincs@gmail.com IP Registration No.: IBBI/IPA-002/IP-N00106/2017-18/10248
8.	Last date for submission of claims	31.01.2021

Notice is hereby given that the VSN Pan Products Limited has commenced voluntary liquidation on 01.01.2021.



A/201 Siddhi Vinayak Towers, Next to Kataria House, Off. S.G. Highway, Makaraba, Ahmedabad-380051.

The stakeholders of VSN Pan Products Limited are hereby called upon to submit a proof of their claims, on or before 31.01.2021, to the liquidator at the address mentioned against item 7.

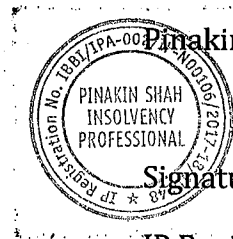
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name of Liquidator

Date: 07.01.2021

Place: Ahmedabad



Pinakin Shah

Signature

IP Registration No.: IBBI/IPA-
002/IP-N00106/2017-18/10248